

**Privatisation of Jute Mills**

4594. SHRI GOPINATH GAJAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government propose to privatise some jute mills functioning under the operation of public sector;

(b) if so, the details of jute mills proposed to be privatised; State-wise;

(c) the number of workers likely to be affected in the event of the privatisation of those jute mill; and

(d) the alternative steps taken to protect the interest of those workers ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) to (d). Do not arise.

**Seizure of Antique Coins**

4595. SHRI PANKAJ CHOWDHARY:  
SHRI ARVIND TRIVEDI:  
SHRI BOLLA BULLI  
RAMAIAH:

Will the Minister of FINANCE be pleased to state:

(a) whether some antique coins have been seized by the Air Customs (Prevention) Wings at Indira Gandhi International Airport recently;

(b) if so, the details of the seizure;

(c) whether any gang involved in collection and dealing with the antique coins unearthed by the Government with this seizure;

(d) if so, the details thereof; and

(e) the action taken/proposed to be taken against the guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Yes, Sir. The Custom Officials at IGI Airport initially seized 6656 antique coins on 22.6.94 from two passengers. In the follow up search in town, 34,149 antique coins were seized.

(c) and (d). Investigations have not disclosed the involvement of any gang.

(e) Three persons, including two passengers were arrested.

**Foreign Exchange**

4596. SHRI SUDHIR SAWANT: Will the Minister of FINANCE be pleased to state:

(a) whether irregularities/misappropriation in releasing foreign exchange by the bank staff to the passport holders wishing to go abroad have been noticed by the Government.

(b) if so, the details thereof during 1993-94 and 1994-95 so far alongwith the value of foreign exchange and the details of persons involved therein; and

(c) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.